

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**

No. 04 (App.) /  
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 19 February, 2026

**Shri Sumit Kumar Rathore, Senior Judicial Assistant** of this Registry is promoted to the post of **Stenographer** in **Level-9** of Pay Matrix (38100-120400), in the establishment of this High Court, on officiating capacity for a period of two years, from the date he assumes the charge of his duty to the said post.

By Order of Hon'ble the Chief Justice

**Sd/-**  
**(Rajnish Shrivastava)**  
Registrar General

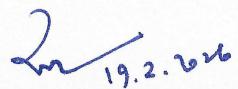
Endt. No. 3759 /  
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 19 February, 2026

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1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S&A Cell/Estt.), High Court of Chhattisgarh, Bilaspur
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Registrar (Comp.)-cum-CPC, High Court of Chhattisgarh, Bilaspur - with a request to get it be uploaded in the website of this High Court,
5. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
6. O.S.D., High Court of Chhattisgarh, Bilaspur,
7. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
8. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
9. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
10. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
11. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
12. Court Officer/Asst. Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
14. **Shri Sumit Kumar Rathore, Senior Judicial Assistant**, High Court of Chhattisgarh, Bilaspur – with a direction to submit his option form for fixation of his pay to the promoted post within one month of date of order, if he wish to do so,

***for information / necessary action.***

  
**(Rajnish Shrivastava)**  
Registrar General